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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI**  
**NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
**SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/67/2016

**NAME OF THE PETITIONER(S)** : P.M. Johny & another

**NAME OF THE RESPONDENT(S)** : Seaqueen Builders Private Limited & 3 others

**UNDER SECTION** : 397/398

**S.No. NAME (IN CAPITAL)**

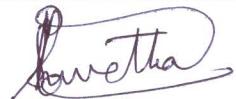
**DESIGNATION**

**SIGNATURE**

**REPRESENTATION BY WHOM**

① TKBhaskar  
Priyadarshini N  
Shwetha Vasudevan  
Keerthi Krishna

Counsel for  
Respondents 1-4



② Chandramouli Prabhakar  
(f) R. Venkatavaradhan

Counsel for ~~the~~  
Petitioners



**ORDER**

Shri R.Venkatavaradhan, proxy counsel for petitioners present. Ms. Shwetha Vasudevan, proxy counsel for R1-4 present. Time extended for continuation of arguments. Put up on 20/2/2017 at 10.30 A.M.

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**